

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

**APPEAL NO. 160 of 2018 &
IA NOS. 753 & 765 OF 2018**

Dated: 14th August, 2018

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. I. J. Kapoor, Technical Member**

In the matter of:

GMR Kamalanga Energy Limited

.... Appellant(s)

Vs.

**Central Electricity Regulatory Commission
& Ors.**

.... Respondent(s)

Counsel for the Appellant(s) :

Mr. Hemant Singh
Ms. Ankita Bafna
Mr. Nishant Kumar
Ms. Soumya Singh

Counsel for the Respondent(s) :

Ms. Parichita Chowdhury for R-2

ORDER

At the request of learned counsel for the Appellant, the matter is adjourned to **30.08.2018** to do the needful.

**(I.J. Kapoor)
Technical Member**

**(Justice Manjula Chellur)
Chairperson**

ts/mk